

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

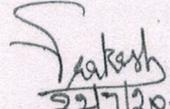
No. NGT/PB/16/Admin/2016/Vol.VIII/273

Dated: 22nd July, 2021

OFFICE ORDER

Consequent upon posting of Sh. Ashok Kumar, Sr. P. A. from Central District, Tis Hazari Courts, Delhi to the National Green Tribunal, Principal Bench, New Delhi vide Order No. 972/40143-40163/Admn-I/P&T/2021 dated 17.07.2021, in diverted capacity, till further orders issued by the Office of Principal District & Session Judge (HQs), Delhi, Sh. Ashok Kumar has joined duty in the National Green Tribunal as Sr. P. A., in diverted capacity w.e.f. 20.07.2021 (F/N) to work with Hon'ble Justice Shri Brijesh Sethi, Judicial Member, NGT, PB, Delhi.

This issues with the approval of the Competent Authority.


22/7/2021
(Vidya Prakash)
Registrar General

To,

Sh. Ashok Kumar,
Sr. P. A. (diverted capacity),
NGT, PB, New Delhi.

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial Member.
3. Ld. Principal District & Session Judge (HQs), Tis Hazari Courts, Delhi.
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Deputy Registrar, NGT (PB), New Delhi
6. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. DCA cum DDO, NGT (PB), New Delhi
8. Computer Section for uploading on NGT website.
9. Personal File.
10. Guard file (Admin)